

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

C. P. NO. 141(ND)/2012

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
23.11.2017**

NAME OF THE COMPANY: M/s. Baseline Infradevelopers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 425

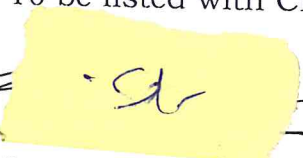
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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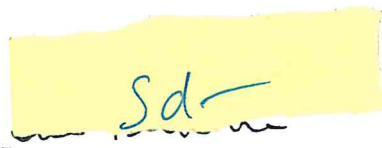
For the Petitioner (s): Advocate for the Petitioner

For the Respondent (s): Ms. Ranjana Ray Gauri, Ms. Vasudha Sen, Ms.
Sreenita Ghosh and Mr. Mangesh Krishna, Advocates

ORDER

To be listed with CP 109(ND)/2017 on 29th November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)